

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 We have heard Mr Huzefa Ahmadi, learned senior counsel appearing on behalf of the petitioners and Mr N Venkataraman, learned Additional Solicitor General appearing on behalf of the respondents.
- 2 Arguments concluded.
- 3 Judgment reserved.

**(SANJAY KUMAR-I)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
COURT MASTER**